

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 625  
656/59/PB/2019

**IN THE MATTER OF:**

**M/s. Religare Enterprises Ltd.**

...APPLICANT

**Vs.**

**M/s. Malvinder Mohan Singh and Ors.**

...RESPONDENT

**Section**

**U/s 59 of Comp. Act, 2013**

**Order delivered on 14.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. Siddharth Sharma, Adv

**For the Respondent**

:Mr. Aditya Dewan, ADV. for R2.

**ORDER**

Due to paucity of time, matter is now adjourned to **20.04.2023**.

**Sd/-**  
**(Court Officer)**